

November, 1970. [Placed in library. See No. LT-257/71.]

- (2) The Navy (Pension) Third (Amendment) Regulations, 1970, published in Notification No. S. R. O. 461 in Gazette of India dated the 28th November, 1970. [Placed in library. See No. LT-257/71.]
- (3) The Navy (Discipline and Miscellaneous Provisions) First Amendment Regulations, 1971, published in Notification No. S. R. O. 65 in Gazette of India dated the 30th January, 1971. [Placed in library. See No. LT-254/71.]

**SHRI SEZHIAN (Kumbakonam) :** The papers were published in the Gazette of India in November, 1970 and after that there have been two sessions. Why should there be so much delay in laying them?

**SHRI JAGJIWAN RAM :** I shall look into it.

**NOTIFICATIONS UNDER DELHI  
DEVELOPMENT ACT.**

**THE MINISTER OF STATE IN THE  
MINISTRY OF WORKS AND HOUSING  
(NIRMAN AUR AWAS MANTRALAYA  
MEN RAJYA MANTRI) (SHRI I. K.  
GUJRAL) :** I beg to lay on the Table :-

- (1) A copy each of the following Notifications (Hindi and English versions) under section 58 of the Delhi Development Act, 1957 :-

(i) The Delhi Development Authority (Management and Disposal of Housing Estates) Regulations, 1968, published in Notification No. S. O. 1457 in Gazette of India dated the 27th April, 1968.

(ii) The Delhi Development Authority (Management and Disposal of Housing Estates) Amendment Regulations, 1968, published in Notification

No. S. O. 1755 in Gazette of India dated the 10th May, 1969.

- (iii) A copy (Hindi and English versions) of the Delhi Development Authority Resolution No. 299 dated 24.12.1970 regarding omission of regulation No. 59 of the Delhi Development Authority (Management and Disposal of Housing Estates) Regulations, 1968.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the above documents. [Placed in Library. See No. LT-258/71.]

**SHRI JYOTIRMOY BOSU (Diamond Harbour) :** I want to raise a point about delay.

**MR. SPEAKER :** Did you give notice ?

**SHRI JYOTIRMOY BOSU :** Notice is not necessary. I will give in future, plenty of it.

**MR. SPEAKER :** Why do you want to raise it on every item ?

**SHRI JYOTIRMOY BOSU :** We are the checks and balances to see that the Government is kept on its toes.

**SHRI I. K. GUJRAL :** My hon. friend has not read the Order Paper. I have laid also a statement showing reasons for delay in laying the papers.

**SHRI JYOTIRMOY BOSU :** It is not convincing.

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